

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 8465/2015

UNION PUBLIC SERVICE COMMISSION THROUGH SECRETARY Appellant(s)

VERSUS

AJIT KUMAR SINGH & ORS.

Respondent(s)

Date : 27-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Binu Tamta, AOR

For Respondent(s)

Ms. Sunita Yadav, Adv.
Mr. Kaushal Yadav, AOR

Mr. Shrish Kumar Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Respondent Nos.1 and 3 have already filed the counter affidavit. Service of notice is complete on the respondent No.2 but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL
Registrar

MG